

**No. 32 UHC/ Admin. A/ 2008**

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Arun Bohra, is posted as Civil Judge (Jr. Div.), Pauri Garhwal, in the vacant Court.

**No. 33 UHC/ Admin. A/ 2008**

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Mukesh Chandra Arya, is posted as Civil Judge (Jr. Div.), Pithoragarh, in the vacant Court.

**No. 34 UHC/ Admin. A/ 2008**

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Madan Ram, is posted as Civil Judge (Jr. Div.), Rudraprayag, in the vacant Court.

**No. 35 UHC/ Admin. A/ 2008**

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Ms. Savita Chamoli, is posted as Civil Judge (Jr. Div.), Tehri Garhwal, in the vacant Court.

**No. 36 UHC/ Admin. A/ 2008**

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Smt. Manju Singh Munde, is posted as Civil Judge (Jr. Div.), Narendra Nagar, Distt. Tehri Garhwal, in the vacant Court.

**No. 37 UHC/ Admin. A/ 2008**

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Ms. Pratibha Tiwari, is posted as Judicial Magistrate I Class, Udham Singh Nagar, in the vacant Court. She is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.